

Annexure IV

To

The Deputy Secretary,
Delhi Legislative Assembly Secretariat,
Old Secretariat, Delhi 11054

Sub: Acceptance of offer to join the Delhi Assembly Research Centre Fellowship Programme

Sir,

This is with reference to your Offer Letter No. _____ dated _____ vide which I have been offered to join the Delhi Assembly Research Centre Fellowship Programme as Fellow / Associate Fellow/ Associate Fellow (Media).

I have read and understood the contents of the Offer Letter mentioning the terms and conditions of the offer and hereby accept the offer.

I am enclosing the duly completed Bio Data Form and certify that all the facts and details mentioned in the Bio Data Form are true to the best of my knowledge and I have not suppressed any material information.

I also understand and accept that in the event of it being found that false information has been furnished or that there has been suppression of any information by me, my engagement to the Fellowship Programme would be liable to be terminated without notice.

Date:

(Signature)

Place:

Name:

Address:

Mobile Phone:

Email :

BIO-DATA FORM

		Affix signed Passport Size (Approx. 5 cms. X 7 cms.) copy of recent photograph	
1.	Name in Full (In Capitals)	Name	Surname
2.	Present Address:		
3.	Permanent Address: (If different from Present Address)		
4.	Email Id:		
5.	Mobile Phone No.:		
6.	Date of Birth:		
7.	PAN No:		
8.	Details of Bank A/c: (for purpose of payment of Stipend).	Account No. Name of the Bank: Branch: (Please enclose a cancelled cheque)	
8.	Aadhaar Card No.		
9.	District and State to which you belong:		
10.	Religion:		
11.	Do you belong to: (Please tick the relevant option)	a) Scheduled Caste b) Scheduled Tribe c) Other Backward Classes d) General Category	

		e) Physically Disabled	
12. (i)	(a)	Have you ever been arrested?	Yes/No
	(b)	Have you ever been prosecuted?	Yes/No
	l	Have you ever been kept under detention?	Yes/No
	(d)	Have you ever been fined by a Court of Law?	Yes/No
	l	Have you ever been convicted by a court of Law for any office?	Yes/No
	(f)	Have you ever been terminated in any previous employment, whether Government or Private/Autonomous etc? If so, details thereof :	Yes/No
	(g)	Is any case pending against you in any Court of Law at the time of filling up this Form?	Yes/No
	(h)	Whether discharged/ expelled/ withdrawn from any training/ institution under the Government or otherwise?	Yes/No

Note:

(2) Specific answers to each of the questions should be given by striking out 'Yes' or 'No' as the case may be

(ii) If the answer to any of the above mentioned question is 'Yes' give full particulars of the case/arrest/detention/fine/conviction/sentence/punishment/termination etc. and/or the nature of the case pending in the Court/University/ Educational Authority etc. in a separate sheet with this form.

15.	Name and Address of two responsible persons of your Locality or two references to whom you are known (along with their phone No.):	1) 2)
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WARNING

The furnishing of false information or suppression of any factual information in the Bio-Data Form would be a ground for disqualification, and is likely to render the candidate unfit for engagement as Fellow/Associate Fellow.

Any changes in the information furnished in the bio data form, subsequent to the completion and submission of this form, should be communicated immediately to the Delhi Legislative Assembly, failing which it will be deemed to be a suppression of factual information

If, the fact that false information has been furnished or that there has been suppression of any factual information in the Bio-Data Form comes to notice at any time during the engagement of a Fellow/ Associate Fellow, his engagement would be liable to be terminated.

UNDERTAKING

I certify that the aforesaid information is correct and complete to the best of my knowledge and belief. I am not aware of any circumstances which might impair my fitness for engagement to the Post of Fellow/Associate Fellow.

Signature of Candidate :

Name of Candidate :

Date:

Place: